Crimes in police custody

310. SHRI SHANKAR SINH VAGHELA:

SHRI MUKHTIAR SINGH MALIK;

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether there has been considerable increase in the number of cases of rape of women torture and murder of innocent persons in police custody during the last one year particularly in the Capital;

(b) whether it is also a fact that Beggars Home, Kingsway Camp, Delhi has become a den where innocent people from various States are being kept in the names of beggars in connivance with the Delhi police;

(c) the number of such cases as mentioned above which have come to the notice of Government;

(d) whether any inquiry has since been made into this matter and if not the reasons therefor; and

(e) what steps are being taken in all the cases as mentioned in parts (a) and (b) above against the police officers found guilty and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Only one cise of rape in police custody has been reported in the month of March, 1984 aad no such case has been reported in the year 1982 and 1983, in Delhi.

in the year 1983, there have been 6 cases of death in police custody in Delhi while there were 5 such cases in the year 1982. In the year 1984 (up to 31-3-1984), there has been one such case.

(b) Only persons found begging on Delhi roads are rounded up by the police and sent to the poor Houses.

(c.) to (e) In the rape case of 1984, a case under section 376|506 IPC has been registered at the police Station Karol Bagh and the concerned Sub-Inspector has been arrested and placed under suspension. The investigation of the case is ia progress.

In one of the case of death in Police custody, one police official of Police Station Sultan Puri has been arrested and a case has been registered against him under section 304|343|348|330|34 IPC. Action in the remaining cases will be taken after completion of exajnination of the inquest proceed report being conducted by the Sub-Divisional Magistrates.

Iron ore output

311. SHRI SHANKAR SINH VAGHELA:

SHRI .MUKHTIAR SINGH MALIK:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government's attention has been drawn td the news item which appeared in the Telegraph of 29th March, 1984 wherein it has been stated that, there has been a sharp decline in the iron ore output during the period ending March, 1984;

(b) if so, what are the reasons therefor;

(c) how far has been the short fall in the production of iron ore as compared to the last three years;

(d) whether any steps are being taken by Government to achieve the target; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY AND STEEL AND MINES (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) The decline in iron ore output is mainly due to the recession in the world steel indutry which has caused the reduced demand of iron ore from foreign buyers.

(c) The production of iron ore during the year 1983 was 37.58 million tonnes as compared to 41.90 million tonnes in 1982, 40.95 million tonnes in 1981 and 40.92 million tonnes iri 1980.